- (b) Yes, Sir.
- (c) The production targets of Defence PSUs are fixed every year in consultation between the administrative Ministry (*i.e.* Ministry of Defence), Department of Public Enterprises and the Defence PSUs.

## Transfer of Army Pension into Suspense Head

- $\dagger 28.~$  SHRI SHAKTISINH GOHIL: Will the Minister of DEFENCE be pleased to state:
- (a) whether the expenditure of ₹2660.18 crore, ₹128.40 crore and ₹211.42 crore was recorded for the Army, Navy and Air Force pensions for the year 2017-18, and then the entire amount of ₹3,000 crore was transferred to the Suspense Head and as a result, above expenditure was nil on defence pensions;
- (b) if so, the names of the persons responsible for this and the reasons therefor; and
- (c) the steps taken by Government against the persons who recorded the expenditure wrong?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) For the Financial Year 2017-18, the final expenditure recorded for Army, Navy and Air Force Pension is as under:—

Services	Amount (₹ in crore)
Army	81096.63
Navy	4043.50
Air Force	6859.45

Hence, the expenditure under Defence Pensions was not recorded as 'Nil'.

(b) and (c) Do not arise.

## Atmanirbhar Bharat Abhiyan in defence sector

- 29. SHRI TIRUCHI SIVA: Will the Minister of DEFENCE be pleased to state:
- (a) as per the Ministry's recent announcement to restrict import under the Atmanirbhar Bharat Abhiyan', the list of items whose import has been restricted;

<sup>†</sup>Original notice of the question was received in Hindi.